

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:145  
ANSWERED ON:16.11.2007  
RELOCATION OF ANGANWADI CENTRES  
Saradgi Shri Iqbal Ahmed

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether Anganwadi Centres are to be relocated as per revised population norms;
- (b) if so, the details thereof;
- (c) whether the Union Government has received proposals from the Karnataka Government to relocate Anganwadi Centres as per revised population norms; and
- (d) if so, the details thereof alongwith the decision taken thereon?

**Answer**

MINISTER OF THE STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a) Yes, Sir.

(b) The details of the revised population norms are as under:

Anganwadi Centres  
For Rural/Urban Projects

Population

400-800 - 1 AWC  
800-1600 - 2 AWCs  
1600-2400 - 3 AWCs  
Thereafter in - 1 AWC  
multiples of 800

For Mini-AWC

150-400 - 1 Mini-AWC

For Tribal/Riverine/Desert, Hilly and other difficult areas/Projects

300-800 - 1 AWC

For Mini-AWC

150-300 - 1 Mini-AWC

(c) Yes. Sir.

(d) A requirement of 5786 AWCs and 2926 Mini-AWCs has been received from the State of Karnataka. This has been included in the composite proposal for expansion of ICDS Scheme.